

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:68
ANSWERED ON:05.07.2004
USE OF IMPORTED OIL
Boianapalli Shri Vinod Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government has been urged to lift restrictions on the usage of indigenous or imported oils in the manufacture of Vanaspati;
- (b) whether imports of Vansapati from Nepal with full exemption of customs duty have flooded several States and is hurting the domestic industry;
- (c) if so, whether the Union Government have initiated remedial steps in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): Yes, Sir.

(b),(c)&(d): No, Sir.

Import of vanaspati from Nepal in the year 2003-04 constitutes only about 4.1% of the total estimated consumption of vanaspati in the country.

(e): Does not arise.